

श्री भागवत झा आजाद : वे कौन से आफिसर्स हैं ? उन नामों में जानसन हैं या नहीं ?

श्री अटल बिहारी वाजपेयी : ये सदन के सामने पूरी जानकारी नहीं रख रहे हैं। आप इन को मजबूर कीजिये कि पूरी जानकारी रखें।

अध्यक्ष महोदय : मैं उन को कैसे मजबूर कर सकता हूँ।

12.48 hrs.

PAPERS LAID ON THE TABLE

GOVT. REVIEW ON WORKING AND ANNUAL REPORT OF NEYVELI LIGNITE CORPORATION LTD.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : I beg to lay on the table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Neyveli lignite Corporation Limited, for the year 1969-70.
- (ii) Annual Report of the Neyveli Lignite Corporation Limited, for the year 1969-70, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No LT-427/71]

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI

SHER SINGH) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—

- (1) G. S. R. 777 published in Gazette of India dated the 25th May, 1971 rescinding Notification Nos. G. S. R. 918 and G. S. R. 919 dated the 10th June, 1966.
- (2) G. S. R. 778 published in Gazette of India dated the 25th May, 1971 rescinding Notification No. G. S. R. 921 dated the 10th June, 1966.
- (3) G. S. R. 779 published in Gazette of India dated the 25th May, 1971 rescinding Notification No. G. S. R. 1736 dated the 13th November, 1967.
- (4) G. S. R. 780 published in Gazette of India dated the 25th May, 1971 rescinding Notification Nos. G. S. R. 999 dated the 18th April, 1969, G. S. R. 1000 dated the 19th April, 1969, G. S. R. 1835 dated the 19th July, 1969, G. S. R. 265 dated the 20th February, 1970 and G. S. R. 66 dated the 8th January, 1971.
- (5) G. S. R. 781 published in Gazette of India dated the 25th May, 1971 rescinding the Sugar (Restriction on Movement) Order, 1970 published in Notification No. G. S. R. 1098 dated the 22nd July, 1970. [Placed in Library. See No. LT-428/71]

श्री अटल बिहारी वाजपेयी (स्वालियर) : अध्यक्ष महोदय, मैं आप की इजाजत से एक महत्वपूर्ण प्रश्न उठाना चाहता हूँ। इन दिनों यूनाइटेड नेशनल्स के रिफ्यूजीज कमिशनर-प्रिंस सद्गुदीन आगाखां नई दिल्ली आये हुये हैं। कल उन्होंने भ्रम मंत्री श्री खाडिलकर से मेट की। उस मेट के बारे में तरह तरह की खबरें